

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 8784/2015

THE COMMISSIONER OF INCOME TAX, CENTRAL -IV, MUMBAI Appellant(s)

VERSUS

M/S ASSOCIATED CAPSULES

Respondent(s)

Date : 28/02/2017 This appeal was called on for hearing today.

For Appellant(s) Ms. Rita Gupta, Adv.
Mrs. Anil Katiyar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await Certificate of Service on sole respondent from the High Court and reminder be issued to this effect. One more last and final opportunity is granted to the appellant for filing affidavit of Valuation and ad-valorem Court fee within three weeks' time.

List again on 22nd March, 2017.

(PAWAN DEV KOTWAL)
Registrar